

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF CENTURY 21ST PORTFOLIO LIMITED

Regd. Off.: 404, Mayfair Gardens, Road No. 12, Banjara Hills, Hyderabad – 500 034

The details subsequent to the completion of the Offer made vide Public Announcement dated January 01, 2009 and corrigendum to public announcement dated February 05, 2009 in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') by **Mr. Hemraj Baid and Mrs. K. Anasuya** (hereinafter referred to as 'Acquirers') to acquire 6,00,900 equity shares of Rs. 10/- each representing 20% of the subscribed capital from the existing shareholders of CPL (other than parties to the Agreement), at a price of Rs. 8.40 per fully paid up share ("Offer Price") and Re. 0.90 per partly paid share payable in cash are as under:

1. Name of the Target Company : CENTURY 21ST PORTFOLIO LIMITED
2. Names and Addresses of the Acquirers : **1.MR. HEMRAJ BAID,**
H. No. 8-2-684/4/40/1, Road No. 12, Banjara Hills, Hyderabad – 500 034
2.MRS. K. ANASUYA,
402, Malaya-2, Jayabharathi Gardens, KKPY Junction, Hyderabad-500 018
3. Name of Manager to the offer : **ASHIKA CAPITAL LIMITED**
4. Name of Registrar to the offer : **VENTURE CAPITAL AND CORPORATE INVESTMENTS PRIVATE LIMITED**
5. Offer details
 - a) Date of Opening of the Offer : February 18, 2009 (Wednesday)
 - b) Date of Closing of the Offer : March 09, 2009 (Monday)
6. Details of the acquisition:

S. No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	Offer Price: Fully Paid-up Equity Shares Partly Paid-up Equity Shares	Rs.8.40 per share Re.0.90 per share		Rs. 8.40 per share Re. 0.90 per share	
(Based on Subscribed Capital)					
		Number	(%)	Number	(%)
(ii)	Shareholding of Acquirers before MOU / P.A.	1,00,000	3.33	1,00,000	3.33
(iii)	Shares acquired by way of MOU or Market Purchases	7,60,000	25.30	7,60,000	25.30
(iv)	Shares acquired in the Open Offer	6,00,900	20.00	13,900 *	0.46
(v)	Size of the Open Offer	Rs.50,47,560.00		Rs.33,510.00	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	Nil	Nil	Nil	Nil
(vii)	Post Offer Share Holding of Acquirers (ii+iii+iv+vi)	14,60,900	48.63	8,73,900	29.09
(viii)	Pre & Post Offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		21,44,400 (71.37%)	15,43,500 (51.37%)	21,44,400 (71.37%)	21,30,500 (70.91%)
(Based on Voting Capital)					
		Number	(%)	Number	(%)
(ii)	Shareholding of Acquirers before MOU / P.A.	1,00,000	7.15	1,00,000	7.15
(iii)	Shares acquired by way of MOU or Market Purchases	7,60,000	54.37	7,60,000	54.37
(iv)	Shares acquired in the Open Offer	5,37,700	38.48	2,800	0.20
(v)	Size of the Open Offer	Rs.50,47,560.00		Rs. 23,520.00	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	Nil	Nil	Nil	Nil
(vii)	Post Offer Share Holding of Acquirers (ii+iii+iv+vi)	13,97,700	100.00	8,62,800	61.72
(viii)	Pre & Post Offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		5,37,700 (38.48%)	Nil (Nil)	5,37,700 (38.48%)	5,34,900 (38.28%)

* includes 11,100 partly paid shares

1. Status of Escrow Account : Amount of Rs.33,510/- was transferred to Special Account for the payment of consideration to the shareholders whose shares were accepted. Balance amount lying in the Escrow is yet to be released to the Acquirers.
2. Payment of Interest, if any : Nil
3. Status of Investor complaints received, if any : Nil

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

The Acquirers accept full responsibility for the information contained in this announcement and also for the obligations of the Acquirers laid down in the Regulations.

Issued by Manager to the Offer on behalf of the Acquirers:

ASHIKA CAPITAL LIMITED

1008, 10th Floor, Raheja Centre,
214, Nariman Point, Mumbai - 400 021.

Tel: +91-22-6611 1700; Fax: +91-22-6611 1710

E-Mail: mbd@ashikagroup.com

Contact Person: Ms. Nimisha Joshi



Place: Mumbai

Date: March 20, 2009